

TELCO

*685. Shri S. V. Ramaswamy: Will the Minister of Railways be pleased to state:

(a) the capacity of TELCOs to manufacture Broad Gauge under-frames;

(b) whether the contract with them to manufacture such frames has been terminated;

(c) if so, the reasons therefor; and

(d) what new arrangement has been made for the manufacture of such frames?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) About 400, according to information available.

(b) and (c). TELCO have decided to stop the manufacture of under-frames on the completion of the existing contracts, and apparently propose to utilise this capacity for the manufacture of diesel trucks.

(d) Tenders have been called for supply of underframes and it is expected that other Indian manufacturers will come forward to take up the work.

R.M.S. STAFF

*688. Shri Veeraswamy: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that the R. M. S. staff are not allowed to hold their Union meetings in the premises of their offices; and

(b) if so, the reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No. The condition for holding Union meetings on Departmental premises apply equally to all arms if the service, viz., Postal, Telegraph Traffic, Telegraph Engineering etc., including R.M.S. The previous permission of the Head of the Office or Divisional Officers has to be invariably obtained in each and every instance and such meetings can only be held on Departmental premises outside office hours.

(b) Does not arise.

ROLLING STOCK

*692. Shri U. M. Triwadi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that some locomotives and wagons have been recently borrowed from Pakistan; and

(b) if so, how many and on what terms?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes Sir.

(b) 12 Metre Gauge locomotives and 300 Metre Gauge wagons. The terms for hire of locomotives are given in the note placed on the Table of the House. [See Appendix IV annexure No. 19]. The wagons have been loaned on a hire-charge of Rs. 1/6/- (Indian Currency) per wagon per day.

CO-ORDINATION OF RAIL AND SEA TRAFFIC

*700. Shri Raghunath Singh: Will the Minister of Transport be pleased to refer to the reply given to Starred Question No. 1613 on the 23rd December 1954 and state whether a decision has since been taken to co-ordinate the transport of goods by sea and rail?

The Deputy Minister of Railways and Transport (Shri Alagesan): As announced by the Minister while presenting the Railway Budget on the 22nd February 1955, a committee is being set up to go into the matter and make suitable recommendations.

हवाई दूर में सोने के लिये स्थान

*30१. श्री विभूति मिश्र : क्या रेलवे मंत्री ७ दिसम्बर, १९५४ को दिये गये तारलक्षित प्रश्न संख्या ८५४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हवाई दूर के हिस्सों में भी सोने के लिये स्थान को सुरक्षित करने की व्यवस्था लागू करने का विचार है, और